

Office Notice, Office
Memorandum, of ~~coram~~
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Fixed for AH / IR
on 3/12/93.

notice
Dinesh R. Shinde

for Dy. Registrar

Date: 3-12-93 [Per M.S. Deshpande v.c.]

Heard Mr. M.D. Lonkar for the
applicant.

The enquiry was initiated
only on 13.9.93 and what
Shri Lonkar urges before us
is with regard to the
merits of the charges framed
against him.

We do not think that we can
enter into this area at this
stage.

O.A. dismissed summarily

dt. 3-12-93

order/Judgement despatched
to Applicant/Respondent (s)
on 14-12-93

SSK
16-12

N/R Kolhatkar
(M.R. Kolhatkar)
M.A.

(M.S. Deshpande)
v.c.